

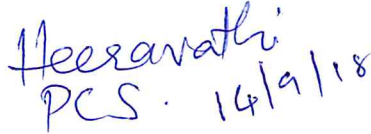
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No                  | Purpose    | Section | Name of Petitioner                                  | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|---------------------------|------------|---------|---|---------------------|--------------------|---------------------|
| DY<br>No.2485/BB/20<br>18 | For orders | Sec 252 | M/s<br>Gooseberry<br>Hotels &<br>Resorts Pvt<br>Ltd | Heeravath<br>i PCS  | ROC                |                     |


SL. NO.      NAME (IN CAPITAL) & PHONE NUMBER      REPRESENTATION TO WHOM      SIGNATURE

PETITIONER/s :   Heeravathi  
PCS. 14/9/18

RESPONDENT/s :

**ORDER**

Heard Ms.Heeravathi, learned PCS for the Petitioner. Learned PCS submit that she has filed IA seeking condonation of delay . Post the case on 03.10.2018.

  
Member(T)

Prema Murray – Steno



  
Member (J)